
(2024) 07 DEL CK 0102

Delhi High Court

Case No: Writ Petition (C) No. 9244 Of 2024 and Civil Miscellaneous Application No. 37877-78
Of 2024

Govt. Of Nct Of Delhi &
Ors

APPELLANT

Vs

Shashank Singh Tomar
& Ors

RESPONDENT

Date of Decision: July 31, 2024

Hon'ble Judges: Suresh Kumar Kait, J; Girish Kathpalia, J

Bench: Division Bench

Advocate: Avnish Ahlawat, Nitesh Kumar Singh, Laavanya Kaushik, Aliza Alam, Mohnish
Sehrawat, A.K. Behera, Amarendra P. Singh

Final Decision: Dismissed

Judgement